

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

8. I.A. 3637/2024

In

C.P. (IB)/722(MB)2021

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.07.2024**

NAME OF THE PARTIES: State Bank of India

V/s

Chandra Prakash Madrecha

**Appearance**

For Applicant : Adv.Tamanna Meghoajan

SECTION 95(1) OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

This application has been filed by RP placing on record third progress report for the period from 4<sup>th</sup> June to 3<sup>rd</sup> July 2024.

It is submitted that repayment plan has been prepared and submitted to the CD for consideration.

Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. **allowed** and stands **disposed of**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Sanjeet---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)